

THE HIGH COURT OF ORISSA : CUTTACK
ORDER

Dated, the 22nd August, 2023

In supersession of Court's Order dated 7th November, 2022, the Court are pleased to order that the Court of the Gram Nyayalaya-cum-JMFC, Tangi presently functioning in the premises of the Civil Court, Khurda will start functioning from the new Court Building of Gram Nyayalaya at Tangi in the judgeship of Khurda w.e.f. 4th September, 2023.

By Order of the High Court

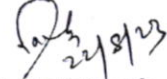
S.K. Dash Ray

Special Officer (Administration) I/C

Memo No. 13399 Dated 22.08.2023

Copy forwarded to the District & Sessions Judge, Khurda at Bhubaneswar for information with a request to make necessary arrangement for smooth functioning of the court of Gram Nyayalaya-cum-JMFC at Tangi.

It is further requested to take necessary steps for display of the above order of the Court in the notice boards of the Civil Court, Khurda, Gram Nyayalaya-cum-JMFC, Tangi as well as District Court, Khurda at Bhubaneswar for information of the general public.

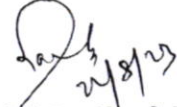


Special Officer (Administration) I/C

Memo No. 13400 Dated 22.08.2023

Copy forwarded to:

1. the Additional Chief Secretary to Government of Odisha, Home Department, Bhubaneswar,
2. the Principal Secretary to Government of Odisha, Law Department, Bhubaneswar,
3. the Director General of Police, Odisha, Cuttack
4. the Superintendent of Police, Khurda,
5. the Gram Nyayadhikari-cum-J.M.F.C., Tangi,
6. the Secretaries, Bar Association, Bhubaneswar / Khurda / Tangi, for information.

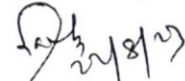


Special Officer (Administration) I/C

Memo No. 13401 Dated 22.08.2023

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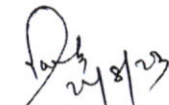
1. All Officers of the Court,
2. the District & Sessions Judge (All),
3. the Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
4. the Joint Registrar-cum-Principal Secretary/ A.D.R.-cum-Addl. Principal Secretaries/ A.R.-cum-Sr. Secretaries / Secretaries to Hon'ble Judges of the Court,
5. The Superintendents, Statistics / Inspection / Building Section of the Court, for information.



Special Officer (Administration) I/C

Memo No. 13402 Dated 22.08.2023

Copy forwarded to the Superintendent, Computer Section of the Court to upload the above order in the Court's website today positively.



Special Officer (Administration) I/C